

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 628 of 2020**

**IN THE MATTER OF:**

**Jet Aircraft Maintenance Engineers Welfare Association**

**...Appellant**

**Versus**

**Ashish Chhawchharia, Resolution Professional  
For Jet Airways (India) Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. J. P. Cama, Sr. Advocate with Mr. Mayan Prasad and Mr. Kumud Shekhar, Advocates.**

**For Respondents: Mr. Arun Kathpalia, Sr. Advocate with Mr. Rohan Rajadhyaksha, Nishant Upadhyay, Mr. Hardik Jain and Mr. Dhiraj Kr. Totala, Advocates with Mr. Ashish Chhawchharia, RP in person for R-1.**

**Mr. Ramji Srinivasan, Sr. Advocate with Mr. Raunak Dhillon, Mr. Dhananjay Kumar, Ms. Isha Malik, Mr. Shikhar Singh and Ms. Wadia Ghandy, Advocates for R-2 (CoC).**

**Mr. Janak Dwarkadas, Sr. Advocate with Mr. Denzil Arambhan, Mr. Pranaya Goyal, Mr. Aman Gandhi, Ms. Priyakshi Bhatnagar, Mr. Abhishek Sharma, Ms. Aayushi Mehta and Mr. Chirag Kamdar, Advocates for R-3 (HDFC Ltd.).**

**Mr. Krishnendu Datta, Sr. Advocate with Mr. Prateek Kumar, Mr. Siddharth Srivastava and Ms. Sneh Janakiraman, Advocates for R-4.**

**O R D E R**

**(Through Virtual Mode)**

**04.08.2020:** Issue notice upon Respondents through any available mode.

Notice on behalf of Respondent No. 1 (Resolution Professional) is waived and accepted by Mr. Arun Kathpalia, Sr. Advocate alongwith Mr. Rohan Rajadhyaksha,

Advocate. Notice on behalf of Respondent No. 2 (Committee of Creditors) is waived and accepted by Mr. Ramji Srinivasan, Sr. Advocate alongwith Mr. Raunak Dhillon, Advocate. Notice on behalf of Respondent No. 3 is waived and accepted by Mr. Janak Dwarkadas, Sr. Advocate. Notice on behalf of Respondent No. 4 is waived and accepted by Mr. Krishnendu Datta, Sr. Advocate. Service is complete. No further notice be issued upon Respondents.

Respondents to file their reply affidavit within one week. Rejoinder, if any, be filed within one week thereof.

Post the appeal 'for admission (after notice)' on **20<sup>th</sup> August, 2020**.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[V. P. Singh]  
Member (Technical)**

**[Dr. Alok Srivastava]  
Member (Technical)**

*am/gc*